

**Government of Jammu and Kashmir**  
**Home Department**  
Civil Secretariat, Jammu

**NOTIFICATION**

Jammu, the 02<sup>nd</sup> of September, 2020

S.O 276.- In exercise of the powers conferred by proviso to Article 309 of the Constitution, the Lieutenant Governor is pleased to direct that for the words "Chief Secretary" appearing in sub-clause (i) of clause (a) of rule 8 of the Jammu and Kashmir Sainik Welfare (Gazetted) Service Recruitment Rules, 2019 issued vide notification SRO 75 dated 22.01.2019, the words "Administrative Secretary, Home Department" shall be substituted.

By order of Lieutenant Governor.

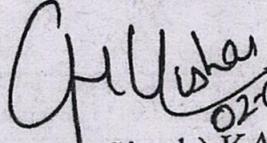
(Sd/-)  
(Shaleen Kabra) IAS  
Principal Secretary to Government

No:- Home/SW/RR/Sub/2020

Dated: 02. 09.2020

Copy to:-

1. Commissioner/Secretary to the Government, General Administration Department.
2. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs.
3. Director, General Resettlement, Govt. of India, Ministry of Defence, New Delhi.
4. Director, Sainik Welfare, Department, J&K, Jammu.
5. General Manager, Ranbir Government Press, Jammu for publication in the Government Gazette.
6. Stock file.

  
(Gurpreet Singh) KAS  
Deputy Secretary to Government  
02-09-2020